

**National Human Rights Commission**  
**[Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi]**

**Invitation for Expression of Interest for Undertaking Research Studies/Projects**

National Human Rights Commission, a statutory body constituted under the Protection of Human Right (PHR) Act, 1993, invites Expression of Interest (EOI) from reputed research institutions, universities, NGOs for undertaking research studies/projects on the subjects/topics as proposed below.

**1. Eligibility Criteria:-**

The research grant would be made available to an institution belonging to any of the following categories, having adequate infrastructure, qualified human resource and trained manpower, is associated in any manner with the cause of protection and promotion of human rights with good track record, which has rich experience in carrying out research and which is not run for profit, shall be eligible to be considered for entrusting the research project, such as:

- i) A research institution set up and fully funded by the Central Government/State Government/Public Sector Undertaking;
- ii) An institution/organization/NGO registered under the Societies Registration Act, 1860 (Act XXI of 1860) or Indian Trust Act 1882 or any Public Trust Act;
- iii) A registered institution exclusively devoting itself to the espousal of the cause of human rights;
- iv) A UGC approved University (Preference will be given to NAAC accredited University).

**2. Proposed Subjects/Topics of Research**

- a) Sexual harassment of women at the work place (both Private and Government Institutions)
- b) An empirical research on the victim compensation schemes and rehabilitation of the victims in the Indian perspective.
- c) An empirical research study to check the penetration/awareness about NHRC in the society and suggest measures to raise human rights awareness at the grass-root level.
- d) Empirical study on the status of undertrial prisoners in the prisons with focus on their health, growing number of suicides and overstay/lingering on in the prisons for longer duration even after expiry of sentence terms.
- e) Empirical study of 4-5 States (covering Central/District Prisons) as to how the prisoners released after completion of their sentences have fared and re-integrated in the society.
- f) Trends and patterns of deaths in prisons and in police custody: an empirical research covering atleast 4 States having higher incidence of such deaths.
- g) An Empirical study on Business and Human Rights including practices in select companies listed on the stock exchange.
- h) Research on the issues concerning LGBTIs.
- i) Role, responsibility, challenges, threats and opportunities for effective functioning of HR Defenders at the grassroots level.

### **3. Procedure for Submission of the Project Proposal**

Application along with a certificate of approval by the Head of Institution alongwith a detailed proposal indicating a brief outline of the project stating the objectives, methodology, stages of the project, proposed item-wise budget, number and previous experience of the proposed research staff, tenure of the project, etc. be sent to the Commission.

### **4. Procedure for Selection of the Project Proposal**

1. The project proposal submitted to the Commission will be scrutinized and, if need be, the Project Director may be asked to make a presentation before the Commission.
2. After the scrutiny of the project proposal, the Commission may call for any clarification or suggest modification therein.
3. The decision of the Commission to accept or reject the proposal would be final.

Eligible institutions/organizations may submit their proposal in the prescribed format (Annexed) to the Joint Secretary (T&R), NHRC, Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi-110023 within 30 days of the date of publication of this Expression of Interest.

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## FORMAT FOR SUBMISSION OF PROPOSAL FOR RESEARCH PROJECT

## PART –A

1. Broad Subject of the Research Project : \_\_\_\_\_
2. Principal Investigator :
  - i. Name : \_\_\_\_\_
  - ii. Designation : \_\_\_\_\_
  - iii. Date of Birth : \_\_\_\_\_
  - iv. Qualification : \_\_\_\_\_
  - v. Office Address : \_\_\_\_\_
  - vi. Area of Specialization : \_\_\_\_\_

Note – Similar details to ne given in respect of Co-Investigator (if any)

3. Name and address of Institution where the project will be undertaken : (Please mention the name of affiliating University in case of college)
  4. Category of the institution (Please tick mark the applicable category from the following) :
    - i) A research institution set up and fully funded by the Central Government/State Government/Public Sector Undertaking;
    - ii) An institution/organization/NGO registered under the Societies Registration Act, 1860 (Act XXI of 1860) or Indian Trust Act 1882 or any Public Trust Act;
    - iii) A registered institution exclusively devoting itself to the espousal of the cause of human rights;
    - iv) A UGC approved University (Preference will be given to NAAC accredited University).
  5. Experience of the Principal Investigator :
    - a. Teaching Experience : \_\_\_\_\_
    - b. Research Experience : \_\_\_\_\_
    - c. Year of award of doctoral degree : \_\_\_\_\_
    - d. Title of thesis for doctoral degree : \_\_\_\_\_
    - e. List of Publication (s) : Papers and books published and/or accepted during last five years)
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## PROPOSED RESEARCH PROJECT

### PART – B

6. i **Project Title:** \_\_\_\_\_
- ii **Introduction :** \_\_\_\_\_
- **Origin of the research problem :** \_\_\_\_\_
  - **Interdisciplinary relevance :** \_\_\_\_\_
  - **Review of Research and Development in the Subject :** \_\_\_\_\_
    - **International Status :** \_\_\_\_\_
    - **National Status :** \_\_\_\_\_
    - **Significance of the Study :** \_\_\_\_\_
- iii **Objectives and scope of study :** \_\_\_\_\_
- iv **Research Design & Methodology :** \_\_\_\_\_
- v **Duration of Project :** \_\_\_\_\_  
(6 to 12 months)
- vi **Plan of work and periodical targets to be achieved :** \_\_\_\_\_
- vii **Anticipated/Projected outcomes :** \_\_\_\_\_
7. **Financial Assistance required :** \_\_\_\_\_

a) Items/heads

Estimated Expenditure

i

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b) Whether the Institution/PI has received financial support for any research study/project earlier from the NHRC. If so, please indicate the details.

8. (a) List of the projects completed or ongoing with the P.I.

S. No.	Name of the Project /funded by	Duration of Project	Date of Commencement	Date of Completion

(b) Institutional and Department Facilities available for the proposed work:

9. Any other information which the investigator may like to give in support of the proposal which may be helpful in evaluation : \_\_\_\_\_

10. To certify that :

- (a) The University/College/Institution is approved under (Please mention applicable Section/Act) and is fit to receive grants from the Central/State Government and other funding agencies.
- (b) General infrastructural facilities are available in institution for carrying out the project.
- (c) I/we shall abide by the rules governing the scheme in case assistance is provided to me/us from the NHRC for the above project
- (d) I/we shall complete the project within the stipulated period. If I/we fail to do so or if the NHRC is not satisfied with the progress of the research project, the Commission may terminate the project immediately and ask for the refund by any other agency.
- (e) The above Research Project is not funded by any other agency.

Name and Signature

Principal Investigator

Registrar/Principal/Head of the Institution

(Signature with Seal)